

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 4835 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Naharlagun.

Dated Guwahati, 5<sup>th</sup> October, 2021.

Sub:- **Station leave permission.**

Ref:- No. HC(IB) -IT/1/2018/(Vol-I)/ Dated 29.09.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District, Arunachal Pradesh has been granted **station leave permission from 12.10.2021 till 18.10.2021**. A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

4837  
4836 /A, dated 5.10.2021  
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/4836 /A, dated 5.10.2021

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

Sd/-  
JT.REGISTRAR (VIGILANCE)